


**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE,
SRINAGAR**

NOTIFICATION NO. 373 DATED 23-3-2021

CORRIGENDUM

In continuation to this office Notification bearing No.5873-83/PDJS/Adm/2021 dated 22-03-2021 wherein the guidelines issued by Hon'ble High Court in terms of Order No.839/RG dated 03-02-2021 read with Order No.121 of 2021/RG dated 21-03-2021 were reiterated, it is further notified that the entry of witnesses and accused persons shall also be permitted in the District Court Complex Srinagar including Pantha Chowk subject to strict compliance of latest SOPs pertaining to containment of COVID-19 pandemic



(Abdul Rashid Malik)

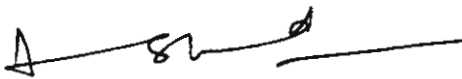
*Principal District & Sessions Judge,
Srinagar.*

No: 5884-95/PDJS/Adm/2021 Dated: 23-3-2021

Copy to:

1. Registrar General, High Court of J&K at Jammu for information.
2. Principal Secretary to the Hon'ble Chief Justice for information.
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) for information to His Lordship.

4. I.G Kashmir Zone for information.
5. S.S.P Srinagar for information
6. S.S.P Security Kashmir for information.
7. All Judicial Officers posted at District Headquarter Srinagar for information and compliance.
8. Director Information J&K at Jammu with the request to give wide publication to this Notification through Print and Electronic Media.
9. High Court Bar Association Srinagar for information.
10. Secretary District Legal Services Authority for information and compliance.
11. Incharge Security Main Gate, District Court Complex Srinagar for compliance.


Principal District & Sessions Judge,
Srinagar.